

## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

May 31, 2019

## DEPARTMENT OF COMMUNICATION. Central Office. S.B.S.Marg. Mumbai-400001

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022 2261 0835 फैक्स/Fax: 91 22 22660358

## Directions under Section 35A of the Banking Regulation Act, 1949 (AACS) – Rupee Co-operative Bank Ltd, Pune, Maharashtra

Rupee Co-operative Bank Ltd, Pune, Maharashtra, was placed under directions vide directive dated February 21, 2013 from close of business on February 22, 2013. The validity of the directions was extended from time to time vide subsequent Directives, the last being Directive dated February 25, 2019 and was valid upto May 31, 2019, subject to review.

It is hereby notified for the information of the public that, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive dated February 21, 2013, as modified from time to time, issued to the above bank, the validity of which was last extended upto May 31, 2019 shall continue to apply to the bank for a further period of three months from June 01, 2019 to August 31, 2019, vide Directive dated May 27, 2019 subject to review. All other terms and conations of the Directives under reference shall remain unchanged.

A copy of the directive dated May 27, 2019 notifying the above extension is displayed at the bank's premises for the perusal of public.

The aforesaid extension and/or modification by the Reserve Bank of India should not *per-se* be construed to imply that Reserve Bank of India is satisfied of substantive improvement in the financial position of the bank.

Press Release : 2018-2019/2829 Assistant Adviser